

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 02/2017  
C. A No.

CORAM:

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

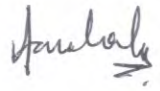
**Ms. Deepa Krishan**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANAY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY : M/S.** Blueblood Venture Ltd.

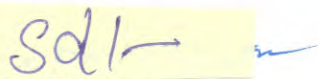
**SECTION OF THE COMPANIES ACT: 391&394**

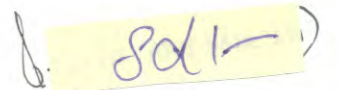
**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**

|    |                    |           |                            |   |
|----|--------------------|-----------|----------------------------|---|
| 1. | Ms. Suahini Sumbly | Advocate  | ] - Applicant<br>companies |  |
| 2. | Ms. Anuraj Datta   | Advocate. |                            |   |

**ORDER**

Order reserved.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
17.04.2017